

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (CAA)-22(PB)/2017
CA NO.

CORAM:

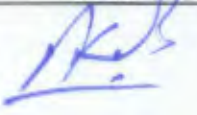

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE COMPANY: M/s. Nelson Planning and Design Pvt. Ltd. and Ncube Planning
and Design Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	Ashish Khadke	Advo	Advocate	
2.	LEKHRAJ BAJAJ	PRACTISING COMPANY SECRETARY	PCS	

ORDER

02.03.2017 for orders.

Sd- _____
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT
Sd- _____
(R. VARADHARAJAN)
MEMBER (J)